

**Office of Secretary (Revenue)/Member Secretary(SDMA)  
Government of Goa**

No. 1/6/2/2020/RD(Part)/ 3313

Dated : 17/04/2020.

To,

1. All Secretaries, Government of Goa.
2. Collector/Chairperson (DDMA), North-Goa.
3. Collector/Chairperson (DDMA), South-Goa.
4. All HoDs, Government of Goa.

**Sub: Minutes of the State Executive Committee : reg.**

On 16/04/2020, the State Executive Committee (SEC) reviewed implementation of the directions issued by the Chairperson, National Executive Committee and as conveyed by the MHA from time to time.

After deliberation, the SEC has taken certain decisions for the proper implementation of the above instructions. Please find enclosed herewith a copy of minutes of SEC meeting for necessary action. The same has approval of the Chairman, SDMA.



**(SANJAY KUMAR)**  
Secretary, Revenue  
Member Secretary, SEC & SDMA

**Encl.:** As above.

**Copy to:**

1. Secretary to Hon'ble Governor, Goa
2. Secretary to Hon'ble CM, Goa
3. PS to Chief Secretary, Goa

## Minutes of Meeting of the State Executive Committee held in the Forest Bhavan, on 16th April 2020

On 16/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and the following other members of the SEC also attended:

1. Shri Puneet Goel, Principal Secretary, Science and Technology
2. Shri S.K. Bhandari, Secretary, Transport
3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The SEC has gone through the reports on Law & Order, Trucks Movement, Relief & Shelters, and Covid Status Report (copy attached).

The other officers (as per the list Annexed) also attended the meeting as special invitees:

After deliberation on the current situation, the SEC noted and decided the following:

1. **Status of COVID19:** Secretary Health informed that no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has seven positive cases of Covid-19, out of which six patients have recovered and have been shifted to a Quarantine facility outside. 60 tests done during the 24 hours on SARI/ILI patients for Covid were negative. The SEC noted with caution that Goa had not yet faced any community transmission.
2. After discussion, the SEC further directed that the revised guidelines issued by the MHA on 15/04/2020 would strictly be adhered to while giving permissions/permits for any activity that is now in the exempted category as per these guidelines.
3. Earlier during the day, and as decided in the SEC previous day, the Principal Secretary, Science and Technology conducted various meetings with the Collectors and representatives of Industries including other stakeholders. He informed that vehicle stickers be issued for the employees of such industries for their movement. After discussions in the SEC, it was further decided that:
  - a. The Principal Secretary, and Secretary (Industries) to hold another round of meetings to bring clarity on the implementation of access control, social distancing, and other mandatory regulations as per the MHA order.
  - b. Functional Managers of Industrial Estates should be authorised to issue such passes, monitor the implementation of the MHA's directions. Similar delegated authority be exercised by Director (IT) for activities such as CHCs and IT and ITeS and by Director (Industries) for those permitted industries which are in the rural areas and not within the Industrial Estates.



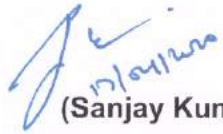
- c. Director, Panchayat and DMA may formalise a mechanism for the Chief Officers/Panchayat Secretaries to be able to give requisite permits for the self employed professionals such as electricians, carpenters, plumbers, etc. as per the item number No.14(xi) of the MHA guidelines issued on 15/04/2020, and report to the SEC by tomorrow.
  - d. Principal Secretary, Science and Technology to hold a meeting with PCE (PWD), CE (Electricity), CE (WRD), Director (Panchayat) etc to work out a mechanism for the labourers and staff who would be working on the permitted activities.
4. On the issue of Thermal guns, Secretary, Health informed that she has contacted many suppliers in various parts of India, like Bangalore, Delhi, etc. but the supply chain is strained. She further informed the SEC that the rates quoted by various suppliers are also varying. The SEC observed that sufficient Thermal guns be procured for the requirement of the government despite this price variation in view of non-availability of the same in Goa, in view of the requirements as per the revised guidelines issued by the MHA on 15/04/2020.
5. Secretary, Health further informed that the department has formed an experts committee under Professor Jagdish Kakodkar of GMC to review the data collected from the 4,41,281 entries during the House-to-House survey. The expert committee will analyse the data and based on their inputs the necessary testing would be done on the cases which have shown the symptoms of SARI/ILI.
6. The SEC reviewed the progress on the production of masks. Secretary, WCD informed that the SHGs have started the production. The SEC desired to modulate the production while keeping the actual demand in the market.
7. Secretary, Civil Supply informed that normal supplies are being maintained. The necessary supplies of food grains and pulses have been lifted. District Observer, Shri Kunal, informed that there was some shortage of essentials at Surla, Valpoi due to their isolated location. One Groceries-on-Wheels has been sent to meet their demand.
8. The SEC reviewed the welfare measures for the migrants labourers as highlighted in the Cabinet Secretary's letter dated 15/04/2020:
  - a. Appointment of Nodal Officers: Collectors confirmed the compliance of the same.
  - b. Senior Officer in charge for each relief camp: Collectors confirmed the compliance of the same.
  - c. Enlisting of civil society groups and SHGs who prepare mid-day meals: The cooked food is being provided from SHGs who used to prepare mid-day meals. NGOs are also engaged in food distribution.

- d. Psycho-social counselling: The Health department has given the requisite orientation to the Counsellors of the Education department for this purpose and the psycho-social counselling is imparted in the Relief Camps.
  - e. Districts to carry out comprehensive enumeration of migrant labourers and stranded persons: This exercise has been carried out by the Labour department.
9. The SEC reviewed the progress made on the disbursal of payment of ex-gratia per beneficiary, i.e. to the senior citizens, windows & Divyangs under the Pradhan Mantri Garib Kalyan Yojana Package (PMGKYP). Secretary, Rural Development informed that modalities for the same are being put in place and the disbursement of the first installment of Rs 500 per beneficiary as received from the Government of India is likely to be transferred to the account of the beneficiaries by tomorrow.
  10. Secretary Agriculture confirmed that the issue raised by the Ministry of Agriculture and Farmers Welfare, Gol in its letter dated 15/04/2020, regarding setting up of Call Centre for coordination between States for inter-State movement of perishables-vegetables, fruits, inputs like seeks, pesticide, and fertilizers etc, has been addressed, and he confirmed that arrangements have been made to resolve any hindrance in the movement of agriculture goods. The necessary details about the Nodal officers, and others are already conveyed to the Government of India.
  11. The PCE informed that the position of water supply was normal except at Podocem (Sankhalim). The same will be made functional by Friday. The SEC directed PCE(PWD) to ensure availability of water at Tuem, as some complaints are being received. PCE(PWD) may review the water supply position of the entire State and take corrective action wherever necessary.
  12. The SEC was informed that the inter-departmental committee to carry out the annual exercise of identification of trees that requires pruning before the monsoon season has been constituted. The survey work would start soon followed by the work of pruning.
  13. Secretary, Panchayats informed that pre-monsoon works are going on smoothly in all the Panchayats. DMA also informed about continuation of the work in all Municipalities. The SEC asked DMA to ensure that the work is not hampered in any Municipality as the SEC received some information on some administrative issues with regard to a Municipal Council.
  14. Secretary, Fisheries informed that they are doing awareness campaigns around the jetty areas, amongst the fish sellers, to sensitise them about the social distancing and other safety norms.
  15. PCCF informed that no incident of fire or otherwise has been reported in the past 24 hours, and they are taking care of the animals in zoos. The SEC asked PCCF to arrange for additional patrolling in the area where the tiger movement was observed.



16. The Nodal Officer (Foreigners) has informed that 4505 foreigners have left in 24 relief flights. He has also received some information that one flight carrying Iranian tourists will be departing from Mumbai tomorrow while one flight with tourists from U.K. will be departing from Goa.
17. Commissioner (Excise) informed that 1.6 lakh liters of sanitiser has been produced by the liquor manufacturers and now they want to sell it through other outlets, other than medicines shops.
18. The SEC clarified that Physiotherapy and Special Educators for the needy is a permitted activity in view of the requirements for the same by the Divyangs and others. Due sensitivity must be there for the needs of the people such as elderly, widows, Divyangs, etc.
19. The Agriculture department has given the permission to 12 Harvesters to operate. The increase in the use of Harvesters indicates that the harvesting activity has picked up in the State.
20. Director, IT presented the module of the web-based service for monitoring the movement of goods vehicles. The SEC decided that a pilot should be done by tomorrow to test its functionality.

Committee also conveyed to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

  
(Sanjay Kumar)  
Secretary, Revenue  
Member Secretary, SEC & SDMA

## List of Special Invitees

1. Shri. Daulat Hawaldar, Secretary Finance.
2. Rajesh Kumar, DIG
3. Shri Subhash Chandra, PCCF
4. Shri Kunal, CEO
5. Shri Santosh Kumar, Add. PCCF.
6. Ms Nila Mohanan, Secretary, Health
7. Shri Amit Satija, Commissioner, Excise
8. Shri P.S. Reddy, Secretary, Fisheries
9. Shri. J. Ashok Kumar, Secretary, Tourism
10. Shri Sanjay Grihar, Secretary, Panchayats
11. Shri C.R. Garg, Secretary, Law
12. Shri Kuldeep Gangar, Secretary, Agriculture
13. Ms Isha Khosla, Secretary, Civil Supply
14. Shri Tariq Thomas, DMA
15. Ms. Vandana Rao. Director Education.
16. Ms. Ankita Anand. Director Information Technology.
17. Shri. Vivek H.P. SDO Tiswadi.
18. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
19. Shri. R. G. Keni, Chief Engineer (Electricity)
20. Shri Narayan Gad, Director Panchayat
21. Shri. Shrikant Patil C.E. (WRD)
22. Shri Rajan Satardekar Director (Transport)
23. Ms. meghana Shetgaonkar Director Information And Publicity.
24. Shri. Keshav Kumar CF(C)
25. Shri. Raju Gawas Commissioner Labour.
26. Shri umeshchandra Joshi, Director Social Welfare.

**Movement of Trucks (Last 24 Hrs.)**

Date : 16.04.2020 at 08.00 hrs (w.e.f. 31.03.2020)

No. of Trucks	INWARD						OUTWARD					
	08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f. 31.03.2020, 0800 hrs)		08:00 hrs to 20:00 hrs		20:00 hrs to 08:00 hrs		Cumulative (w.e.f. 31.03.2020, 0800 hrs)	
	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH	NORTH	SOUTH
Empty	31	19	15	15	337	376	234	89	249	35	4621	2210
Rice	1	3	11	8	220	339	0	1	1	0	5	8
Sugar	1	1	7	1	101	30	0	0	0	0	3	0
Pulses	0	1	8	3	335	62	1	0	0	0	7	5
Milk	7	1	22	1	448	76	1	0	1	0	27	4
Vegetable	8	4	110	13	1915	256	0	0	1	0	18	19
Fuel	1	0	0	0	22	22	0	0	1	0	8	1
LPG	8	0	5	0	90	128	5	0	2	5	113	16
Fruit	13	6	37	26	726	397	0	0	1	0	27	31
Eggs	0	1	0	4	16	13	0	0	0	0	13	0
chicken (live/Processed)	0	0	33	0	110	0	2	0	0	0	12	0
Meat (live/Processed)	0	0	0	0	0	1	0	0	0	0	0	0
Others	101	40	78	18	1797	667	65	14	55	23	921	538
<b>Total</b>	<b>171</b>	<b>76</b>	<b>326</b>	<b>89</b>	<b>6117</b>	<b>2367</b>	<b>308</b>	<b>104</b>	<b>311</b>	<b>63</b>	<b>5775</b>	<b>2832</b>
<b>Grand Total</b>	<b>247</b>		<b>415</b>		<b>8484</b>		<b>412</b>		<b>374</b>		<b>8607</b>	

**REPORT (COVID-19) ON LAW & ORDER AND FACILITATION OF ESSENTIAL GOODS & SERVICE**

Date:- 16/04/2020

Time:- 16 : 00 hrs (Cumulative)

TABLE 1: LAW & ORDER

Sr No.	State/UT	Total number violation of Lock down/curfew orders	Remedial Steps taken against violations mentioned in column - 3				Total Number of Law & Order incidents reported	Action taken on incidents of Law & Order reported in Column - 5	Remarks
			Total Arrests made	Total vehicles seized	Total FIRs registered	Total Fines imposed (In Rs)			
-1	-2	-3	-4				-5	-6	-7
1	Goa Total	21922	733	332	412	2814750	1. Strict enforcement of the lockdown is being enforced with simultaneous persuasion by patrolling staff to comply with the conditions of lockdown 2. Appeal on Social Media through appropriate posters 3. Video clips appeal to Citizens Religious places against gathering 4. Meetings with religious heads 5. Patrolling has been intensified all over Goa and Nakas have been deployed at all exit points. 6. Traffic staff has been deployed along with district police at nakabandis		
		Cases:- 412 M. V. Challans - 21510							
	North Goa	5601	291	135	190	583000	--		
	South Goa	16321	442	197	222	2231750	--		
	Traffic (N & S Goa)	Nil	Nil	Nil	Nil	Nil	--		





Date: 16/04/2020

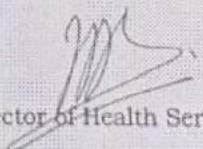
**MEDIA BULLETIN**

**STATUS OF COVID-19 IN GOA**

Sr. No.	Category	Cases on 16.04.2020	Cumulative no. of Cases since 29.01.2020
1	People under Home Quarantine	00*	1773
2	Contacts under Facility Quarantine	00	202
3	Suspects under Hospital Isolation at GMC	03	151
4	No. of samples sent for testing	55	611
5	No. of reports received	67	562
6	No. of samples tested Positive	00	07
7	No. of cured patients out of Positive	01	06

\* Today, no fresh persons were put under home quarantine. However 20 travelers are quarantined for 28 days, out of the list of travelers provided by Government of India.

- Out of 116 Samples pending for testing, 67 are Negative - 49 Reports Awaited.
- At present patient in isolation ward GMC- 05
- ESI Hospital Margao - 01 positive cases
- At present contacts Quarantined in Old Goa Residency- 03
- At present Cured patients under Quarantine at Acron Seaway Resort, Candolim- 05.

  
Director of Health Services



DETAILS OF SUPPORT PROVIDED TO STRANDED MIGRANT POPULATION AND OTHER NEEDY PERSONS AS ON 16/04/2020

Name of the State : GOA

Name and Mobile number of State Nodal Officer for Migrant Labour and Stranded persons: Hemant Kumar, IAS.

(State Control Room i/c: 7875016991)

Name of District	Number of active Relief Camps and Shelters		Number of persons housed in Relief Camps and Shelters		Number of Food camps		Number of persons given food		Number of Workers given shelter and food by employers / industry where they were working	Remarks/ additional information
	Govt.	NGO	Govt.	NGO	Govt.	NGO	Govt.	NGO		
(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)
North Goa	10	0	337	0	08	5	3900	1500		1) Dry ration provided to 1579 persons 2) 4 Grocery-on-Wheels buses are supplying groceries 3) Three meals are provided to all persons in shelter homes
South Goa	06	0	422	0	72	7	5100	2210		1) Dry ration provided to 1484 persons 2) 3 Grocery-on-Wheels buses are supplying groceries
<b>Total</b>	<b>16</b>	<b>0</b>	<b>759</b>	<b>0</b>	<b>80</b>	<b>12</b>	<b>9000</b>	<b>3810</b>		

Notes:

- 1) Goa does not have any COVID-19 hotspot.
- 2) 11 Vegetables-on-Wheels: On trucks, vegetables are being sold in different parts of Goa.
- 3) 09 Fish-on-Wheels: On insulated-vans, fish is being sold in different parts of Goa.
- 4) 02 ATM-on-Wheels: SBI bank is running ATM-on-Wheels to disburse cash in different parts of Goa.